

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.12/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S SHIVAAN EXPORTS & IMPORTS V/S JAIN MFG. (INDIA) PRIVATE LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shashank Shekhar Bhatt, Proxy for : *For the Operational Creditor*
Sh. Abhinav Gaur, Adv.

Sh. Shubham Agarwal, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- Ld. Counsel representing the Corporate Debtor states that the reply has already been prepared, and therefore he needs two weeks time to file the same with the Registry of this Tribunal.
- Let the same be done with advance copy to be supplied to the other side. This would be the last opportunity for filing the reply. Rejoinder if any required to be filed, may be filed by the Operational Creditor within a week after receipt of the reply.
- Let the matter be adjourned for final hearing on 31st July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

1st July, 2024

*Kavya Prakash Srivastava
(Stenographer)*